



सत्यमेव जयते

COURT NO. 1

THE HONOURABLE THE CHIEF JUSTICE

THE HONOURABLE SRI JUSTICE J SREENIVAS RAO

To be heard on Monday the 18th day of November 2024 AT 10:30 AM - HYBRID MODE

NOTE: For Registration - <https://tshc.vconsol.com/register>

For attending Court Proceedings - <https://tshc.vconsol.com/login>

Learned Counsels are requested to handover their relied/reported Judgments to the Court Officer well in advance

All the Advocates/Party-in-Persons are requested not to make any mentions for fixing a date for Final hearing matters without filing Expedite Petition/Fix an early date Application.

All pass over matters will be taken-up after completion of Admission matters.

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION (FRESH MATTERS)				
1	WA/1291/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Dispense with Petition) IA 3/2024(Suspension Petition)	R ANURAG (SC FOR TSRTC) R ANURAG		KARIMNAGAR
2	WA/1293/2024 IA 1/2024(Suspension Petition)	R SWARNALATHA	MADISHETTY RAMU (SC FOR NHAI) GP FOR IRRI AND COMM AREA DEV (R7) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R8) GP FOR REVENUE (R3) PRANAV MUNIGELA (ADDL SC FOR TSPCB) (R6) GP FOR ROADS BUILDINGS (R2)	YADADRI BHUVANAGIRI
3	WA/1294/2024 IA 1/2024(Suspension Petition)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	M/S BHARADWAJ ASSOCIATES GP FOR REVENUE (R3) GP FOR GENERAL ADMINISTRATION (R2)	MAHABUBNAGAR
4	WA/1295/2024 IA 1/2024(Suspension Petition)	SHAFATH AHMED KHAN	FARHAN AZAM KHAN (SC FOR TSWB) (R4) GP FOR SOCIAL WELFARE (R3)	HYDERABAD
5	WA/1296/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Condone Delay Petition) IA 3/2024(Stay Petition)	R ANURAG (SC FOR TSRTC)	C RAMACHANDRA RAJU	HYDERABAD
6	WA/1297/2024 IA 1/2024(Suspension Petition)	K RATHANGA PANI REDDY	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
7	WA/1299/2024 IA 1/2024(Suspension Petition)	PONAMPELLI RAVI	GP FOR HOME KRISHNA REDDY PUTTA (R6) GP FOR REVENUE (R5)	NALGONDA
8	WP/31854/2024 IA 1/2024(Direction Petition)	NAYAKAWADI RAMESH	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	RANGA REDDY
9	WP/31855/2024 IA 1/2024(Suspension Petition)	PEARL LAW ASSOCIATES		HYDERABAD
10	WP/31917/2024 IA 1/2024(Direction Petition)	GUDI MADHUSUDHAN REDDY	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	HYDERABAD
11	WP/31994/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL

12	WP/32010/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL
13	ICOMAA/1/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition) IA 3/2024(Permission Petition)	K SUYODH REDDY	RUSHEEK REDDY K V	HYDERABAD

ADMISSION

14	COMCA/20/2024 IA 1/2024(Stay Petition)	SAI PRASEN GUNDAVARAM	Caveat filed by Manjari S Ganu USR 4820/2024 DATED 13/08/2024	HYDERABAD
15	COMCA/21/2024	PUSHADAPU SUBBA RAO	GADDAM SRINIVAS	RANGA REDDY
16	COMCA/32/2024 IA 1/2024(Stay Petition)	DHARMESH D.K.JAISWAL	MANJARI S GANU	HYDERABAD
17	WA/327/2024 IA 3/2024(Suspension Petition) IA 5/2024(Receive Docs Petition)	JELLA SRIKANTH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA DOMINIC FERNANDES (SC FOR IOCL) (R2) B RAGHAVENDRA RAO (R5)	PEDDAPALLI
18	WA/1270/2024	ANOOP KUMAR VEDATI	GP FOR LAND ACQUISITION D MADHAVI (SC FOR HMDA) (R3)	RANGA REDDY
19	WP/25194/2024 IA 1/2024(Suspension Petition) WP/25566/2024 WP/26680/2024 WP/28390/2024	SARASANI RAHUL REDDY	THE ADVOCATE GENERAL KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R7) G MALLA REDDY (SC FOR MUNICIPALITIES) (R6) GP FOR MCPL ADMN URBAN DEV (R2) GP FOR LAW LEGISLATIVE AFFAIRS (R4) GP FOR REVENUE (R5)	RANGA REDDY
20	WP/25566/2024 IA 1/2024(Suspension Petition)	VEROSE SANJANA	ADDL ADVOCATE GENERAL GP FOR PANCHAYAT RAJ RURAL DEV (R5) K RAVINDER REDDY (SC FOR GHMC) (R8) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R6) GP FOR MCPL ADMN URBAN DEV (R3) GP FOR LAW LEGISLATIVE AFFAIRS (R2)	RANGA REDDY
21	WP/26680/2024 IA 2/2024(Suspension Petition)	CHENNABOINA SHRAVANI	THE ADVOCATE GENERAL GP FOR PANCHAYAT RAJ RURAL DEV (R4) GP FOR MCPL ADMN URBAN DEV (R3) GP FOR LAW LEGISLATIVE AFFAIRS (R2)	RANGA REDDY
22	WP/28390/2024 IA 1/2024(Direction Petition)	PUSA MALLESH	GP FOR LAW LEGISLATIVE AFFAIRS GP FOR PANCHAYAT RAJ RURAL DEV (R4) GP FOR MCPL ADMN URBAN DEV (R2)	MEDCHAL- MALKAJGIRI
23	WP/25789/2024 IA 1/2024(Direction Petition)	VEDULA CHITRALEKHA	THE ADVOCATE GENERAL A PRABHAKAR RAO (R2)	WARANGAL
24	WP/27083/2024 IA 1/2024(Direction Petition)	K R SUNIL KUMAR	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	JOGULAMBA GADWAL
25	WP/27091/2024 IA 1/2024(Direction Petition)	K R SUNIL KUMAR	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	JOGULAMBA GADWAL
26	WP/27100/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition) IA 3/2024(Direction Petition)	RAMESH BURA	THE ADVOCATE GENERAL GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3) GP FOR REVENUE (R4) A PRABHAKAR RAO (R2)	RANGA REDDY

27	WP/27158/2024 IA 1/2024(Direction Petition)	VADDEPALLI GANESH	THE ADVOCATE GENERAL GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3) A PRABHAKAR RAO (R2)	RANGA REDDY
28	WP/27197/2024 IA 1/2024(Direction Petition)	SHAFATH AHMED KHAN	THE ADVOCATE GENERAL GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4) A PRABHAKAR RAO (R2)	HYDERABAD
29	WP/27286/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	K ANNAPURNA REDDY	THE ADVOCATE GENERAL GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4) A PRABHAKAR RAO (R2)	HYDERABAD
30	WP/27517/2024 IA 1/2024(Direction Petition)	G RAVI CHANDRA SEK HAR	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	KHAMMAM
31	WP/27630/2024 IA 1/2024(Direction Petition)	L RAM SINGH	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL
32	WP/27802/2024 IA 1/2024(Direction Petition)	ABDUL KABEER	THE ADVOCATE GENERAL	WARANGAL
33	WP/27803/2024 IA 1/2024(Direction Petition)	ABDUL KABEER	THE ADVOCATE GENERAL A PRABHAKAR RAO (R2)	WARANGAL
34	WP/28209/2024 IA 1/2024(Direction Petition)	NAYAKAWADI RAMESH	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	KHAMMAM
35	WP/28211/2024 IA 1/2024(Direction Petition)	AJAY KUMAR NERELLA	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	BHADRADRI KOTHAGUDEM
36	WP/28460/2024 IA 1/2024(Direction Petition)	K JAMALI	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	HYDERABAD
37	WP/29160/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	P VIJAYA LAKSHMI	GP FOR MEDICAL HEALTH FW THE ADVOCATE GENERAL (R1) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4) A PRABHAKAR RAO (R2)	JOGULAMBA GADWAL
38	WP/29220/2024 IA 1/2024(Direction Petition)	CH SRINIVAS	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	HYDERABAD
39	WP/29894/2024 IA 1/2024(Direction Petition)	RAPOLU BHASKAR	GP FOR MEDICAL HEALTH FW GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3) GP FOR REVENUE (R4) THE ADVOCATE GENERAL (R1) A PRABHAKAR RAO (R2)	KHAMMAM
40	WP/30491/2024 IA 1/2024(Direction Petition)	MIRZA MAHMOOD ALIBAIG	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL

41	WP/30771/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition) WP/30801/2024 WP/31093/2024 WP/31161/2024 WP/31288/2024 WP/31297/2024 WP/31315/2024 WP/31317/2024 WP/31319/2024 WP/31350/2024 WP/31356/2024 WP/31357/2024 WP/31361/2024 WP/31362/2024 WP/31369/2024 WP/31375/2024 WP/31376/2024 WP/31396/2024 WP/31412/2024 WP/31431/2024 WP/31450/2024 WP/31454/2024 WP/31470/2024 WP/31472/2024 WP/31473/2024 WP/31475/2024 WP/31481/2024 WP/31482/2024 WP/31484/2024 WP/31487/2024 WP/31493/2024 WP/31496/2024 WP/31497/2024 WP/31499/2024 WP/31505/2024 WP/31508/2024 WP/31515/2024 WP/31518/2024 WP/31520/2024 WP/31523/2024 WP/31527/2024 WP/31532/2024 WP/31533/2024 WP/31535/2024 WP/31538/2024 WP/31541/2024 WP/31542/2024 WP/31545/2024 WP/31546/2024 WP/31548/2024 WP/31554/2024 WP/31559/2024 WP/31565/2024 WP/31572/2024 WP/31578/2024 WP/31582/2024 WP/31584/2024 WP/31587/2024 WP/31604/2024 WP/31621/2024 WP/31623/2024 WP/31628/2024 WP/31630/2024 WP/31637/2024 WP/31640/2024 WP/31643/2024 WP/31654/2024 WP/31659/2024 WP/31675/2024 WP/31677/2024 WP/31705/2024 WP/31718/2024 WP/31743/2024 WP/31818/2024 WP/31827/2024 WP/31846/2024 WP/31858/2024 WP/31865/2024 WP/31873/2024 WP/31915/2024 WP/31925/2024	SRINIVASA RAO MADIRAJU	THE ADVOCATE GENERAL A PRABHAKAR RAO (R2)	MANCHERIAL
42	WP/30801/2024 IA 1/2024(Direction Petition)	SARASANI RAHUL REDDY	GP FOR MEDICAL HEALTH FW THE ADVOCATE GENERAL (R1) A PRABHAKAR RAO (R2)	SANGAREDDY
43	WP/31093/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	PRATUSHA BOPPANA	GP FOR MEDICAL HEALTH FW THE ADVOCATE GENERAL (R1) A PRABHAKAR RAO (R2)	HYDERABAD

44	WP/31161/2024 IA 1/2024(Direction Petition)	K R K V PRASAD	A PRABHAKAR RAO GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3) GP FOR MEDICAL HEALTH FW (R2)	HYDERABAD
45	WP/31288/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL
46	WP/31297/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL
47	WP/31315/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW THE ADVOCATE GENERAL (R1) A PRABHAKAR RAO (R2)	WARANGAL
48	WP/31317/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL
49	WP/31319/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL
50	WP/31350/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL
51	WP/31356/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL
52	WP/31357/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL
53	WP/31361/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MCPL ADMN URBAN DEV	WARANGAL
54	WP/31362/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL
55	WP/31369/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL
56	WP/31375/2024 IA 1/2024(Direction Petition) IA 2/2024(Suspension Petition) IA 3/2024(Direction Petition) IA 4/2024(Suspension Petition) IA 5/2024(Suspension Petition) IA 6/2024(Direction Petition) IA 7/2024(Amendment Petition)	SAINI ARAVIND	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL

57	WP/31376/2024 IA 1/2024(Direction Petition) IA 2/2024(Suspension Petition) IA 3/2024(Suspension Petition) IA 4/2024(Direction Petition) IA 5/2024(Suspension Petition) IA 6/2024(Direction Petition) IA 7/2024(Amendment Petition)	SAINI ARAVIND	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
58	WP/31396/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
59	WP/31412/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
60	WP/31431/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
61	WP/31450/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
62	WP/31454/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
63	WP/31470/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
64	WP/31472/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
65	WP/31473/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
66	WP/31475/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
67	WP/31481/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH	FW	WARANGAL
68	WP/31482/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
69	WP/31484/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
70	WP/31487/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL

71	WP/31493/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
72	WP/31496/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH	FW	WARANGAL
73	WP/31497/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
74	WP/31499/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
75	WP/31505/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
76	WP/31508/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
77	WP/31515/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
78	WP/31518/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
79	WP/31520/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
80	WP/31523/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
81	WP/31527/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
82	WP/31532/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
83	WP/31533/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
84	WP/31535/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
85	WP/31538/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL

86	WP/31541/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH	FW	WARANGAL
87	WP/31542/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
88	WP/31545/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
89	WP/31546/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
90	WP/31548/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
91	WP/31554/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
92	WP/31559/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
93	WP/31565/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
94	WP/31572/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
95	WP/31578/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	PUBLIC PROSECUTOR A PRABHAKAR RAO (R2)		WARANGAL
96	WP/31582/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
97	WP/31584/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
98	WP/31587/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
99	WP/31604/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
100	WP/31621/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL

101	WP/31623/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
102	WP/31628/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
103	WP/31630/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
104	WP/31637/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
105	WP/31640/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
106	WP/31643/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
107	WP/31654/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH	FW	WARANGAL
108	WP/31659/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
109	WP/31675/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
110	WP/31677/2024 IA 1/2024(Direction Petition)	SRINIVASA REDDY K	GP FOR MEDICAL HEALTH GADI PRAVEEN KUMAR Dy. GEN. OF INDIA (R3) A PRABHAKAR RAO (R2)	FW SOLICITOR	MEDCHAL- MALKAJGIRI
111	WP/31705/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
112	WP/31718/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH	FW	WARANGAL
113	WP/31743/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	MD SULTANA BASHA	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
114	WP/31818/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	MD SULTANA BASHA	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL
115	WP/31846/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH A PRABHAKAR RAO (R2)	FW	WARANGAL

116	WP/31858/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW	WARANGAL
117	WP/31865/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL
118	WP/31873/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW	WARANGAL
119	WP/31915/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL
120	WP/31925/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	ALLURI DIVAKAR REDDY	GP FOR MEDICAL HEALTH FW A PRABHAKAR RAO (R2)	WARANGAL
121	WP(PIL)/88/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition) IA 3/2023(Direction Petition)	PRABHAKAR CHIKKUDU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR PANCHAYAT RAJ RURAL DEV (R8) ADDL ADVOCATE GENERAL (R5) K RAVINDER REDDY (SC FOR GHMC) (R6) GP FOR ROADS BUILDINGS (R3) GP FOR MCPL ADMN URBAN DEV (R4) GP FOR GENERAL ADMINISTRATION (R2)	HYDERABAD
122	WP(PIL)/25/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition) IA 3/2024(Direction Petition)	PRABHAKAR CHIKKUDU	GP FOR GENERAL ADMINISTRATION GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R8) L PRABHAKAR REDDY SC FOR TSIIIC (R7) THE ADVOCATE GENERAL (R1) GP FOR MEDICAL HEALTH FW (R2) S VIJAY PRASHANTH (SC FOR TVVVP) (R3)	HYDERABAD
123	SUOMOTUWP/3/2024 IA 1/2024(Miscellaneous Petition) IA 2/2024(Implead Petition) IA 3/2024(Direction Petition)	LETTER	ADDL ADVOCATE GENERAL GP FOR HOME (R2) BAGLEKAR AKASH KUMAR	HYDERABAD

INTERLOCUTORY

124	IA/5/2024(Clarification) COMCA/4/2024	PRATUSHA BOPANA	THE ADVOCATE GENERAL R1 Apps. R2 Proforma Party Memo proof of service filed vide USR 19617/24 Lower Court record received in COP.98/2018	HYDERABAD
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FINAL HEARING

125	WP/3676/2006 WP/3069/2008 WP/3300/2024 WP/3384/2024 WP/3677/2006 WP/3678/2006 WP/5982/2010 WP/9068/2006 WP/10326/2015 WP/13477/2023 WP/13652/2023 WP/14429/2023 WP/14431/2023 WP/16880/2023 WP/18890/2023 WP/22539/2023 WP/23352/2023	S SAMBASIVA RAO	GP FOR REVENUE V V RAMANA RAO (R1) P A SESHU (R2)	RANGA REDDY
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126	WP/3677/2006 IA 1/2011(WPMP 34773/2011)(Condone Delay in Rep)	SURYA BALU MAHENDRA	GP FOR REVENUE V V RAMANA RAO (R2)	HYDERABAD
127	WP/3678/2006	SURYA BALU MAHENDRA	GP FOR REVENUE V V RAMANA RAO (R47)	RANGA REDDY
128	WP/9068/2006 IA 2/2011(WPMP 31051/2011)(Amendment Petition)	SURYA BALU MAHENDRA	GP FOR REVENUE T BALA MOHAN REDDY (R13) M PRATHEEK REDDY (R5) G KALYAN CHAKRAVARTHY (R14)	HYDERABAD
129	WP/3069/2008	S SAMBASIVA RAO	GP FOR REVENUE	RANGA REDDY
130	WP/5982/2010 IA 1/2010(WPMP 7712/2010)(Suspension Petition) IA 2/2010(WPMP 7713/2010)(Direction Petition)	VEDULA SRINIVAS	GP FOR REVENUE G KALYAN CHAKRAVARTHY (R17) M PRATHEEK REDDY (R3)	HYDERABAD
131	WP/10326/2015 IA 1/2015(WPMP 13623/2015)(Direction Petition)	PRABHU NATH VASIREDDY	GP FOR ENDOWMENTS (AP) (R6) D KRISHNA MURTHY (R4) GP FOR REVENUE (AP) (R5) M PRATHEEK REDDY (R5)	RANGA REDDY
132	WP/13477/2023 IA 1/2023(Suspension Petition) IA 2/2023(Implead Petition) IA 3/2023(Permission Petition) IA 4/2023(Permission Petition) IA 5/2023(Amendment Petition) IA 6/2023(Vacate Stay Petition) IA 1/2024(Implead Petition) IA 2/2024(Implead Petition) IA 3/2024(Implead Petition)	M PRATHEEK REDDY	GP FOR REVENUE M S ACHYUTH BHARTHWAJ M S ACHYUTH BHARTHWAJ (R5) PRABHU NATH VASIREDDY (R2) GP FOR ENDOWMENTS (R4) NIBHANUPUDI LAKSHMI AISWARYA MANDAPATI MURALI KRISHNA MACHERLA SANTHOSH KEERTHI KIRAN KOTA letter	RANGA REDDY
133	WP/13652/2023 IA 1/2023(Direction Petition) IA 2/2023(Injunction Petition) IA 3/2023(Additional Affidavit) IA 4/2023(Vacate Stay Petition)	SRINIVASA RAO PACHWA	GP FOR REVENUE M S ACHYUTH BHARTHWAJ (R8) GP FOR ASSIGNMENT GP FOR HOME (R7)	RANGA REDDY
134	WP/14429/2023 IA 1/2023(Suspension Petition) IA 2/2023(Implead Petition) IA 1/2024(Vacate Stay Petition) IA 2/2024(Vacate Stay Petition)	PRABHU NATH VASIREDDY	GP FOR GENERAL ADMINISTRATION GP FOR HOME (R11) M S ACHYUTH BHARTHWAJ (R13) GP FOR LAND ACQUISITION (R2) KEERTHI KIRAN KOTA M PRATHEEK REDDY GP FOR REVENUE (R5) M PRATHEEK REDDY (R12)	RANGA REDDY
135	WP/14431/2023 IA 1/2023(Suspension Petition) IA 2/2023(Implead Petition)	KARNAM RAMESH	GP FOR GENERAL ADMINISTRATION GP FOR HOME (R11) M S ACHYUTH BHARTHWAJ (R13) GP FOR LAND ACQUISITION (R3) KEERTHI KIRAN KOTA GP FOR REVENUE (R5) M PRATHEEK REDDY (R12)	RANGA REDDY
136	WP/16880/2023 IA 1/2023(Direction Petition) IA 2/2023(Implead Petition)	G TIRUPATHI REDDY N BHUJANGA RAO	GP FOR REVENUE GP FOR HOME (R11) M S ACHYUTH BHARTHWAJ (R13) KEERTHI KIRAN KOTA M PRATHEEK REDDY (R12)	RANGA REDDY
137	WP/18890/2023 IA 1/2023(Suspension Petition) IA 2/2023(Implead Petition)	SRINIVAS BOBBILI	GP FOR ASSIGNMENT GP FOR HOME (R7) M PRATHEEK REDDY (R8) GP FOR REVENUE (R3) KEERTHI KIRAN KOTA (R9) KEERTHI KIRAN KOTA	RANGA REDDY

138	WP/22539/2023 IA 1/2023(Direction Petition)	M PRATHEEK REDDY	GP FOR ASSIGNMENT GP FOR ENVIRONMENT (R2) M S ACHYUTH BHARTHWAJ (R5) letter	RANGA REDDY
139	WP/23352/2023 IA 1/2023(Suspension Petition) IA 1/2024(Vacate Stay Petition) IA 2/2024(Vacate Stay Petition)	M DAMODAR REDDY	GP FOR REVENUE M S ACHYUTH BHARTHWAJ (R6) KEERTHI KIRAN KOTA (R7) M PRATHEEK REDDY (R5) KEERTHI KIRAN KOTA M PRATHEEK REDDY	RANGA REDDY
140	WP/3300/2024 IA 1/2024(Suspension Petition)	NIBHANUPUDI LAKSHMI AISWARYA	GP FOR REVENUE P. GOVIND REDDY(SPECIAL COUNSEL FOR A.P) (R2) M PRATHEEK REDDY (R8) KEERTHI KIRAN KOTA (R11)	HYDERABAD
141	WP/3384/2024 IA 1/2024(Suspension Petition)	NIBHANUPUDI LAKSHMI AISWARYA	GP FOR LAND CEILING GP FOR ENDOWMENTS (R2) M PRATHEEK REDDY (R10) P. GOVIND REDDY(SPECIAL COUNSEL FOR A.P) (R3) M PRATHEEK REDDY (R18) KEERTHI KIRAN KOTA (R12)	HYDERABAD
142	WP/9819/2008 WP/24077/2009 SUOMOTUWP(PIL)/10/2023	K S MURTHY	GP FOR GENERAL ADMINISTRATION T BALA MOHAN REDDY (R8) M VENKATESWARI (R10) L PRABHAKAR REDDY SC FOR TSIIIC (R15) V NARASIMHA GOUD(SC FOR HMDA) (R3) G NARENDER REDDY (SC FOR HMWS AND SB) (R5) C RAGHU (R7) THE ADVOCATE GENERAL (R14) A VISHNU VARDHANA REDDY(SC FOR TSPCB) (R2) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R11) T SUDHAKAR REDDY(SC FOR HMWSSB) (R12) M SURENDER RAO (R9) V SUDHAKAR REDDY (R13)	HYDERABAD
143	WP/24077/2009	NEWS ITEMS	Y RAMA RAO V NARASIMHA GOUD(SC FOR HMDA) (R14) T V RAMANA RAO (SC FOR TSPCB) (R10) M SURENDER RAO (R12) Y PADMAVATHI (R9) THE ADVOCATE GENERAL (R11) GP FOR REVENUE (R13) GP FOR IRRIGATION COMM AREA DEV (R15)	HYDERABAD
144	SUOMOTUWP(PIL)/10/2023	LETTER	GP FOR GENERAL ADMINISTRATION GP FOR IRRIGATION AND COMM AREA DEV (R3) GP FOR REVENUE (R4) V NARASIMHA GOUD(SC FOR HMDA) (R7) G NARENDER REDDY (SC FOR HMWS AND SB) (R6) K RAVINDER REDDY (SC FOR GHMC) (R5) THE ADVOCATE GENERAL (R1) GP FOR MCPL ADMN URBAN DEV (R2)	HYDERABAD
145	ITTA/325/2007 ITTA/79/2008 ITTA/80/2008 ITTA/81/2008 ITTA/82/2008 ITTA/83/2008 ITTA/326/2007 ITTA/327/2007 ITTA/328/2007	A V KRISHNA KOUNDINYA	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
146	ITTA/326/2007	A V KRISHNA KOUNDINYA	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD

147	ITTA/327/2007	A V KRISHNA KOUNDINYA	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
148	ITTA/328/2007	A V KRISHNA KOUNDINYA	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
149	ITTA/79/2008	A V KRISHNA KOUNDINYA	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
150	ITTA/80/2008	A V KRISHNA KOUNDINYA	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
151	ITTA/81/2008	A V KRISHNA KOUNDINYA	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
152	ITTA/82/2008	A V KRISHNA KOUNDINYA	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
153	ITTA/83/2008	A V KRISHNA KOUNDINYA	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
154	CEA/38/2008 IA 1/2008(CEAMP 25/2008)(Suspension Petition)	B CHANDRASEN REDDY	UDAY KUMAR BHAGWAT	HYDERABAD
155	WP/20322/2011 WP/3576/2020 WP(PIL)/287/2018	N ASHOK KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV	WARANGAL
156	WP(PIL)/287/2018 IA 1/2018(Direction Petition)	A PRABHAKAR RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) P PRABHAKAR REDDY (R5)	WARANGAL
157	WP/3576/2020 IA 1/2020(Suspension Petition)	P PRABHAKAR REDDY	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV (R2)	WARANGAL
158	WP/34663/2011	M VIDYASAGAR P VENUGOPAL	THE ADVOCATE GENERAL GP FOR ENDOWMENTS (R2) GP FOR ENDOWMENTS (R3) GP FOR ENDOWMENTS (R4)	HYDERABAD
159	ITTA/47/2008 ITTA/48/2008 ITTA/188/2012 ITTA/196/2012	A V KRISHNA KOUNDINYA	K MAMATA	HYDERABAD
160	ITTA/48/2008	A V KRISHNA KOUNDINYA	K MAMATA	HYDERABAD
161	ITTA/188/2012	A V KRISHNA KOUNDINYA	K MAMATA	HYDERABAD
162	ITTA/196/2012	A V KRISHNA KOUNDINYA	S R ASHOK	HYDERABAD
163	CEA/68/2008	V GOPALAKRISHNA GOKHALEY		HYDERABAD
164	WP/19141/2015	C L N GANDHI	GP FOR TRANSPORT	HYDERABAD
165	WP/19188/2015 IA 1/2015(WPMP 24805/2015)(Suspension Petition)	P V KRISHNAIAH	GP FOR HOME GP FOR HOME (AP) (R69) GP FOR GENERAL ADMINISTRATION (AP) (R68) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R67)	HYDERABAD
166	ITTA/69/2008 ITTA/184/2008 ITTA/188/2008 ITTA/275/2007 ITTA/277/2007	A RADHA KRISHNA (Sr SC For IT DEPT)	A V A SIVA KARTIKEYA	HYDERABAD
167	ITTA/275/2007	A RADHA KRISHNA (Sr SC For IT DEPT)	A V A SIVA KARTIKEYA	HYDERABAD
168	ITTA/277/2007	A RADHA KRISHNA (Sr SC For IT DEPT)	A V A SIVA KARTIKEYA	HYDERABAD
169	ITTA/184/2008	K RAJI REDDY(SENIOR SC_ INCOME TAX DEPT)		HYDERABAD

170	ITTA/188/2008	K RAJI REDDY(SENIOR SC_ INCOME TAX DEPT)		HYDERABAD
171	ITTA/77/2008/(Filing No.) IA 1/2016(ITTAMP 76/2016)(Condone Delay in Rep)	B NARASIMHA SARMA	VENKATRAM REDDY MANTUR	HYDERABAD
172	WP/31765/2015 IA 1/2015(WPMP 41060/2015)(Suspension Petition)	V HARI HARAN	SAMPATH PRABHAKAR REDDY(SC FORGHMC)	HYDERABAD
173	WP/32335/2015 IA 1/2015(WPMP 41786/2015)(Suspension Petition) WP/29836/2015 WP/36727/2015	THE ADVOCATE GENERAL (AP)	THE ADVOCATE GENERAL S PARIKSHITH (R110)	HYDERABAD
174	WP/29836/2015 IA 1/2015(WPMP 38640/2015)(Direction Petition)	THE ADVOCATE GENERAL	GP FOR EDUCATION (AP) K SURYANARAYANA (R11) M SRIKANTH REDDY (R7) KRISHNA C V GRANDHI (R24) AMBADIPUDI SATYANARAYANA (R10) A KRISHNAM RAJU (R6) THE ADVOCATE GENERAL (AP) (R8) KRISHNA C V GRANDHI (R23) KRISHNA C V GRANDHI (R18) M SIVA JYOTHI(SC AP BOARD OF INTER EDU) (R9) KRISHNA C V GRANDHI (R25)	HYDERABAD
175	WP/36727/2015 IA 1/2015(WPMP 47305/2015)(Suspension Petition) IA 2/2020(Modification)	N SREEDHAR REDDY	GP FOR REVENUE GP FOR INDUSTRIES COMMERCE (R39) THE ADVOCATE GENERAL (R41) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R40)	HYDERABAD
176	ITTA/91/2008 ITTA/92/2008	A V KRISHNA KOUNDINYA	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
177	ITTA/92/2008	A V KRISHNA KOUNDINYA	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
178	ITTA/105/2008	CHALLA GUNARANJAN	K MAMATA	HYDERABAD
179	WP/34352/2015 IA 1/2015(WPMP 44168/2015)(Direction Petition) IA 1/2018(Vacate Stay Petition)	N NAVEEN KUMAR	GP FOR HOME B PURUSHOTHAMA REDDY (R11)	HYDERABAD
180	WP(PIL)/56/2016	K. KIRAN MAYEE	THE ADVOCATE GENERAL Ms.K.KIRAN MAYEE as Amicus Curiae	HYDERABAD
181	ITTA/136/2008	CHALLA GUNARANJAN	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
182	ITTA/171/2008 ITTA/172/2008 ITTA/173/2008	A V KRISHNA KOUNDINYA	J V PRASAD (Sr. SC FOR INCOME TAX)	KHAMMAM
183	ITTA/172/2008	A V KRISHNA KOUNDINYA		KHAMMAM
184	ITTA/173/2008	A V KRISHNA KOUNDINYA	P MURALI KRISHNA	KHAMMAM
185	WP(PIL)/109/2016 IA 1/2016(WP(PIL)MP 201/2016)(Direction Petition) PIL/8/2015 WP/3112/2015 WP/8816/2015 WP/9353/2015 WP/10984/2015 WP/12890/2017	P VENKATA RAMANA	THE ADVOCATE GENERAL K K MAHENDER REDDY PERI PRABHAKAR (R34)	KHAMMAM

186	PIL/8/2015 IA 1/2015(PILMP 10/2015)(Suspension Petition) IA 2/2022(Suspension Petition) IA 4/2022(Direction Petition) IA 1/2024(Vacate Stay Petition)	PRABHAKAR CHIKKUDU	GP FOR REVENUE THE ADVOCATE GENERAL G VISHWESHWAR REDDY (R5) THE ADVOCATE GENERAL (R7) M AJAY KUMAR(SC FOR TG KUDA) (R5) M SURENDER RAO (R6) V NARASIMHA GOUD(SC FOR HMDA) (R4)	HYDERABAD
187	WP/3112/2015 IA 1/2015(WPMP 4145/2015)(Direction Petition)	KATIKA RAVINDER REDDY	GP FOR REVENUE GP FOR MEDICAL HEALTH FW (R9) GP FOR HOME (R8)	RANGA REDDY
188	WP/8816/2015 IA 1/2015(WPMP 11622/2015)(Direction Petition)	MANDA ADAM	GP FOR REVENUE	RANGA REDDY
189	WP/9353/2015 IA 1/2015(WPMP 12306/2015)(Direction Petition)	B SUDHAKAR REDDY AND NEERAJA REDDY	GP FOR REVENUE GP FOR LAND GRABBIING PROHIBITION (R3) K BUCHI BABU SC FOR Telangana State Housing Board (R7) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R5) K BUCHI BABU SC FOR Telangana State Housing Board (R8)	RANGA REDDY
190	WP/10984/2015	G MADHUSUDHAN REDDY	GP FOR REVENUE	KARIMNAGAR
191	WP/12890/2017 IA 1/2017(WPMP 16018/2017)(Direction Petition)	P RAMA SHARANA SHARMA	GP FOR REVENUE GP FOR HOME (R65)	KARIMNAGAR
192	WP/5776/2016 IA 1/2016(WPMP 7338/2016)(Suspension Petition) IA 2/2016(WPMP 7339/2016)(Stay Petition) IA 3/2016(WPMP 7841/2016)(Implead Petition) IA 4/2016(WPMP 8489/2016)(Additional Material Petition) IA 5/2016(WPMP 12304/2016)(Implead Petition)	MAMIDI AVINASH REDDY	SAMPATH PRABHAKAR REDDY(SC FORGHMC) RUSHEEK REDDY K V CHETLURU SREENIVAS (R16) RUSHEEK REDDY K V (R17) CHETLURU SREENIVAS	RANGA REDDY
193	ITTA/239/2008	A V KRISHNA KOUNDINYA	J V PRASAD (SC FOR INCOME TAX)	HYDERABAD
194	ITTA/475/2008/(Filing No.) IA 1/2016(ITTAMP 77/2016)(Condone Delay in Rep)		VENKATRAM REDDY MANTUR	HYDERABAD
195	WP/6780/2016 IA 1/2016(WPMP 8635/2016)(Suspension Petition) IA 2/2016(WPMP 8637/2016)(Direction Petition) IA 3/2016(WPMP 27023/2016)(Direction Petition) WP/6891/2016 WP/7266/2017 WP/7282/2016 WP/7619/2016 WP/7763/2016 WP/9018/2016 WP/9022/2016 WP/17157/2016 WP/18819/2016 WP/19002/2016	TARUN G. REDDY	A VENKAT LAXMA REDDY DEEPAK BHATTACHARJEE (R111) GP FOR HIGHER EDUCATION (R109) MEGHA RANI AGARWAL (R3) K RAMAKANTH REDDY (R112) B KRISHNA MOHAN (R113)	HYDERABAD

196	WP/6891/2016 IA 1/2016(WPMP 8773/2016)(Suspension Petition)	S SRI RAM	A VENKAT LAXMA REDDY B KRISHNA MOHAN (R26) MEGHA RANI AGARWAL (R3) K RAMAKANTH REDDY (R28) V RAMCHANDER GOUD (R29)	RANGA REDDY
197	WP/7282/2016 IA 1/2016(WPMP 9305/2016)(Suspension Petition) IA 2/2016(WPMP 9306/2016)(Direction Petition)	P PANDU RANGA REDDY	A VENKAT LAXMA REDDY MEGHA RANI AGARWAL (R3) V.RAMCHANDER GOUD SC FOR JNTU (R16) B KRISHNA MOHAN (R15) DEEPAK BHATTACHARJEE (R12) K RAMAKANTH REDDY (R14) GP FOR HIGHER EDUCATION (R13)	HYDERABAD
198	WP/7619/2016 IA 1/2016(WPMP 9717/2016)(Suspension Petition) IA 2/2016(WPMP 9718/2016)(Direction Petition)	P PANDU RANGA REDDY	A VENKAT LAXMA REDDY MEGHA RANI AGARWAL (R3) DEEPAK BHATTACHARJEE (R9) GP FOR HIGHER EDUCATION (R7) B KRISHNA MOHAN (R10) K RAMAKANTH REDDY (R11)	RANGA REDDY
199	WP/7763/2016 IA 1/2016(WPMP 9874/2016)(Suspension Petition) IA 2/2016(WPMP 9875/2016)(Direction Petition)	P PANDU RANGA REDDY	A VENKAT LAXMA REDDY DEEPAK BHATTACHARJEE (R61) K RAMAKANTH REDDY (R62) GP FOR HIGHER EDUCATION (R63) B KRISHNA MOHAN (R64)	NALGONDA
200	WP/9018/2016 IA 1/2016(WPMP 11423/2016)(Suspension Petition) IA 2/2016(WPMP 11424/2016)(Direction Petition)	TARUN G. REDDY	A VENKAT LAXMA REDDY MEGHA RANI AGARWAL (R3) B KRISHNA MOHAN (R170) DEEPAK BHATTACHARJEE (R167) K RAMAKANTH REDDY (R168) V.RAMCHANDER GOUD SC FOR JNTU (R169)	HYDERABAD
201	WP/9022/2016 IA 1/2016(WPMP 11427/2016)(Suspension Petition) IA 2/2016(WPMP 11428/2016)(Direction Petition)	RUBAINA S KHATOON	A VENKAT LAXMA REDDY B KRISHNA MOHAN (R32) MEGHA RANI AGARWAL (R3) DEEPAK BHATTACHARJEE (R31) K RAMAKANTH REDDY (R35) V RAMCHANDER GOUD (R33)	HYDERABAD
202	WP/17157/2016 IA 1/2016(WPMP 21117/2016)(Direction Petition) IA 2/2016(WPMP 21118/2016)(Suspension Petition)	P PANDU RANGA REDDY	GP FOR HIGHER EDUCATION MEGHA RANI AGARWAL (R3) K RAMAKANTH REDDY (R9) V RAMCHANDER GOUD (R10) B KRISHNA MOHAN (R11) DEEPAK BHATTACHARJEE (R8)	HYDERABAD
203	WP/18819/2016 IA 1/2016(WPMP 23100/2016)(Direction Petition)	S SRI RAM	A VENKAT LAXMA REDDY K RAMAKANTH REDDY (R28) V RAMCHANDER GOUD (R25) DEEPAK BHATTACHARJEE (R26) B KRISHNA MOHAN (R29)	RANGA REDDY
204	WP/19002/2016 IA 1/2016(WPMP 23309/2016)(Direction Petition) IA 2/2016(WPMP 23310/2016)(Suspension Petition) IA 3/2016(WPMP 27114/2016)(Direction Petition) IA 1/2017(WPMP 5627/2017)(Amendment Petition)	S SRI RAM	A VENKAT LAXMA REDDY DEEPAK BHATTACHARJEE (R37) MEGHA RANI AGARWAL (R3) B KRISHNA MOHAN (R36) K RAMAKANTH REDDY (R39) V RAMCHANDER GOUD (R40)	HYDERABAD
205	WP/7266/2017 IA 1/2017(WPMP 8937/2017)(Suspension Petition) IA 2/2017(WPMP 8938/2017)(Direction Petition)	TARUN G. REDDY	GP FOR HIGHER EDUCATION MEGHA RANI AGARWAL (R3) A VENKAT LAXMA REDDY (R14) K RAMAKANTH REDDY (R15)	HYDERABAD

206	WP/7942/2016 IA 1/2016(WPMP 10103/2016)(Direction Petition)	M/S BHARADWAJ ASSOCIATES	S S VARMA(SR PANEL COUNSEL CENT GOVT) GP FOR SOCIAL WELFARE (R2) ADDL ADVOCATE GENERAL (R60)	KHAMMAM
207	ITTA/20/2009	A V KRISHNA KOUNDINYA	B NARASIMHA SARMA	HYDERABAD
208	ITTA/27/2009	C JAYASREE SARATHY	J V PRASAD (SC FOR INCOME TAX)	HYDERABAD
209	WP/8880/2016 IA 1/2016(WPMP 11258/2016)(Stay Petition)	T V RAMESH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA PATHIPAKA RAM PRASAD(SC FOR TSMDC) (R5) ADDL ADVOCATE GENERAL (R6)	KHAMMAM
210	WP/9576/2016 IA 1/2016(WPMP 12109/2016)(Direction Petition) IA 2/2016(WPMP 12455/2016)(Implead Petition) IA 3/2016(WPMP 12863/2016)(Implead Petition) IA 4/2016(WPMP 19000/2016)(Direction Petition)	MAMIDI AVINASH REDDY	GP FOR MCPL ADMN URBAN DEV CHETLURU SREENIVAS (R22) SAMPATH PRABHAKAR REDDY (R23) RUSHEEK REDDY K V RUSHEEK REDDY K V (R24) CHETLURU SREENIVAS	RANGA REDDY
211	ITTA/30/2009 IA 1/2017(ITTAMP 349/2017)(Vacate Stay Petition)	CHALLA GUNARANJAN	SUNDARI R PISUPATI (Sr SC for Income Tax Dept) K MAMATA	HYDERABAD
212	ITTA/36/2009	P MURALI KRISHNA	B NARASIMHA SARMA	HYDERABAD
213	WP/26934/2016 IA 1/2016(WPMP 33326/2016)(Suspension Petition)	S JAGADISH	GP FOR FINANCE PLANNING GP FOR FINANCE PLANNING (AP) (R17)	RANGA REDDY
214	WP/28110/2016 IA 1/2016(WPMP 34823/2016)(Direction Petition)	D SESHASAYANA REDDY	GP FOR COOPERATION	HYDERABAD
215	ITTA/38/2009	M V RAMACHANDRA PRASAD	K RAJI REDDY(SENIOR SC_ INCOME TAX DEPT)	HYDERABAD
216	ITTA/43/2009	B NARASIMHA SARMA		HYDERABAD
217	WP/29100/2016 IA 1/2016(WPMP 36027/2016)(Direction Petition)	M SHALINI	GP FOR INDUSTRIES COMMERCE (AP) V T M PRASAD (R9)	HYDERABAD
218	WP/29595/2016 IA 1/2016(WPMP 36637/2016)(Direction Petition)	M SHALINI	GP FOR MEDICAL HEALTH FW	HYDERABAD
219	ITTA/44/2009	Y RATNAKAR	B NARASIMHA SARMA	HYDERABAD
220	ITTA/45/2009	Y RATNAKAR		HYDERABAD
221	WP/32752/2016 IA 1/2016(WPMP 40531/2016)(Direction Petition) IA 1/2017(WPMP 19721/2017)(Permission Petition) IA 1/2018(Direction Petition) IA 1/2019(Permission Petition)	P SHASHI KIRAN	GP FOR HOME GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R8) M V RAMA RAO (R9) GP FOR GENERAL ADMINISTRATION (R5) GP FOR SERVICES I (R7) GP FOR REVENUE (R6) RAMA KRISHNA KULKARNI (R2)	HYDERABAD

222	WP/33605/2016 IA 1/2016(WPMP 41490/2016)(Stay Petition)	K R SRINIVAS	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA THE ADVOCATE GENERAL (R61)	ADILABAD
223	ITTA/46/2009	Y RATNAKAR	B NARASIMHA SARMA	HYDERABAD
224	ITTA/47/2009	P MURALI KRISHNA		HYDERABAD
225	WP/34612/2016 IA 1/2016(WPMP 42670/2016)(Suspension Petition)	J R MANOHAR RAO	GP FOR SERVICES I GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R6) THE ADVOCATE GENERAL (R9) GP FOR SERVICES I (AP) (R7)	HYDERABAD
226	WP/34824/2016 IA 1/2016(WPMP 42922/2016)(Direction Petition)	SIVARAJU SRINIVAS	GP FOR MINES AND GEOLOGY GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R32) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R4) ADDL ADVOCATE GENERAL (R33) J SRINIVAS (R31) SC FOR SINGARENI C (R30)	HYDERABAD
227	ITTA/52/2009	A V RAGHU RAM		HYDERABAD
228	ITTA/53/2009	CH PUSHYAM KIRAN	B NARASIMHA SARMA	HYDERABAD
229	WP/36126/2016 IA 1/2016(WPMP 44514/2016)(Direction Petition)	S RAJ KUMAR	GP FOR GENERAL ADMINISTRATION THE ADVOCATE GENERAL (R15) GP FOR GENERAL ADMINISTRATION (AP) (R16) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R14)	HYDERABAD
230	WP/36176/2016 IA 1/2016(WPMP 44582/2016)(Direction Petition) IA 1/2024(Additional Material Petition)	G MALOJI RAO	L PRABHAKAR REDDY SC FOR TSIIC	HYDERABAD
231	ITTA/23/2010	B NARASIMHA SARMA		HYDERABAD
232	ITTA/82/2010	B NARASIMHA SARMA	S DWARAKANATH	HYDERABAD
233	WP/36181/2016 IA 1/2016(WPMP 44587/2016)(Direction Petition)	AKA VENKATARAMANA	GP FOR GENERAL ADMINISTRATION THE ADVOCATE GENERAL (R12) GP FOR SERVICES I (AP) (R13) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R11)	HYDERABAD
234	WP/38382/2016 IA 1/2016(WPMP 47294/2016)(Suspension Petition) IA 1/2022(L R Petition)	PAWAN KUMAR AGARWAL	GP FOR INDUSTRIES COMMERCE	HYDERABAD
235	ITTA/83/2010	S R ASHOK	S DWARAKANATH	HYDERABAD
236	ITTA/10/2015 ITTA/218/2014 ITTA/467/2010 ITTA/480/2010 ITTA/511/2010 ITTA/512/2010 ITTA/517/2013 ITTA/596/2013	C P RAMASWAMI	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
237	ITTA/467/2010	CHALLA GUNARANJAN	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
238	ITTA/480/2010	CHALLA GUNARANJAN	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
239	ITTA/511/2010	CHALLA GUNARANJAN	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
240	ITTA/512/2010	CHALLA GUNARANJAN	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD

241	ITTA/517/2013	G VASANTHA RAYUDU		HYDERABAD
242	ITTA/596/2013	G VASANTHA RAYUDU	VIJHAY K PUNNA (SENIOR SC FOR ITD) SR -App. J.VPrasad Advocate -23671 vide Memo of App. vide USR NO. 110634 dated 13.11.2024	HYDERABAD
243	ITTA/218/2014	C P RAMASWAMI	J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
244	WP/38722/2016 IA 1/2016(WPMP 47706/2016)(Direction Petition)	P NAGENDRA REDDY	PODILA HARI PRASAD	RANGA REDDY
245	WP/38855/2016 IA 1/2016(WPMP 47864/2016)(Suspension Petition) IA 2/2016(WPMP 51349/2016)(Additional Material Petition)	K RAMAMOCHAN	GP FOR MEDICAL HEALTH FW GP FOR MEDICAL HEALTH FW(AP) (R37)	HYDERABAD
246	WP/40521/2016 IA 1/2017(WVMP 3801/2017)(Vacate Stay Petition) IA 2/2017(WPMP 38712/2017)(Implead Petition)	S SANTOSH KUMAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA KARUNAKAR REDDY KARUNAKAR REDDY (R20)	NALGONDA
247	WP/44389/2016 IA 1/2016(WPMP 54766/2016)(Direction Petition)	S SRI RAM	GP FOR SOCIAL WELFARE	RANGA REDDY
248	WP/45089/2016 IA 1/2016(WPMP 55607/2016)(Direction Petition)	C DAMODAR REDDY	GP FOR MEDICAL HEALTH FW GP FOR SERVICES I (AP) (R98)	KHAMMAM
249	WP/46136/2016 IA 1/2016(WPMP 56811/2016)(Suspension Petition) IA 1/2017(WPMP 1991/2017)(Implead Petition) IA 2/2017(WPMP 2505/2017)(Additional Material Petition)	SRINIVASA RAO MADIRAJU	GP FOR HOME GP FOR SERVICES I (AP) (R42) GP FOR SERVICES I (R44) GP FOR HOME (AP) (R45) V RAVICHANDRAN (R43) V RAVICHANDRAN	HYDERABAD
250	WP(PIL)/204/2017 IA 1/2017(WP(PIL)MP 412/2017)(Direction Petition) IA 2/2017(WP(PIL)MP 413/2017)(Direction Petition) IA 3/2017(WP(PIL)MP 414/2017)(Direction Petition) IA 4/2017(WP(PIL)MP 415/2017)(Direction Petition) IA 1/2023(Implead Petition) WP(PIL)/211/2017	D SURESH KUMAR	GP FOR HOME GP FOR MEDICAL HEALTH FW (R8) THE ADVOCATE GENERAL (R7) T SURYA SATISH (R10) ADDL ADVOCATE GENERAL (R10) SARANG AFZULPURKAR (R9) N NAVEEN KUMAR (R5) T SRUJAN KUMAR REDDY SC FOR CBI (R6)	KARIMNAGAR
251	WP(PIL)/211/2017	LETTER	GP FOR HOME GP FOR MEDICAL HEALTH FW (R34) ADDL ADVOCATE GENERAL (R33) GADDAM SRINIVAS (R35) N NAVEEN KUMAR (R36)	HYDERABAD
252	CEA/217/2017	DOMINIC FERNANDES (senior standing counsel for CBIC)		HYDERABAD

253	WP(PIL)/245/2017 IA 1/2017(WP(PIL)MP 488/2017)(Direction Petition)	KARUNAKAR REDDY	GP FOR FORESTS G V S GANESH (R14) GP FOR INDUSTRIES COMMERCE (R15) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R8) PRANAV MUNIGELA (ADDL SC FOR TSPCB) (R4) GP FOR REVENUE (R13) A SRINIVASA SARMA (R16) ADDL ADVOCATE GENERAL (R12) PADMAJA R N (POLLUTION CONTROL BOARD) (R11) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R10) PRANAV MUNIGELA (ADDL SC FOR TSPCB) (R6) SALLOORI RAMESH(EXPIRED) (R9) PADMAJA R N (POLLUTION CONTROL BOARD) (R14) GP FOR HOME (R17) PRANAV MUNIGELA (ADDL SC FOR TSPCB) (R5) Mr.VIVEK JAIN as Amicus Curiae	NALGONDA
254	CC/1742/2017 WP/33542/2018 WP/40874/2018 WP/44801/2018	MOHD OSMAN SHAHEED	N ASHOK KUMAR L VENKATESHWAR RAO SC FOR GHMC (R2) M A MUJEEB (R36) ABU AKRAM (R37) RR 1 and 2- Notice served	HYDERABAD
255	WP/33542/2018 IA 1/2018(Stay Petition)	M/S BHARADWAJ ASSOCIATES	ABU AKRAM (SC FOR TSWB) RR 1 and 2- Notice served	HYDERABAD
256	WP/40874/2018 IA 1/2018(Direction Petition) IA 1/2023(Implead Petition)	M/S BHARADWAJ ASSOCIATES	N ASHOK KUMAR M A MUJEEB (R3) K SIDDHARTH RAO (R2) MOHAMMAD ADNAN ABU AKRAM (R1) RR 1 and 2- Notice served	HYDERABAD
257	WP/44801/2018 IA 1/2018(Direction Petition) IA 1/2023(Implead Petition)	M/S BHARADWAJ ASSOCIATES	ABU AKRAM (R3) MOHAMMAD ADNAN N ASHOK KUMAR (R2)	HYDERABAD
258	WP/2663/2017 IA 1/2017(WPMP 3135/2017)(Direction Petition)	M SRIKANTH REDDY	G MADHUSUDHAN REDDY	HYDERABAD
259	WP/2811/2017 IA 1/2017(WPMP 3298/2017)(Stay Petition) IA 2/2017(WPMP 7668/2017)(Additional Material Petition) WP/1135/2017	J SURESH RAO	ADDL ADVOCATE GENERAL	HYDERABAD
260	WP/1135/2017 IA 1/2017(WPMP 1253/2017)(Stay Petition)	J SURESH RAO	GP FOR PROHIBITION EXCISE ADDL ADVOCATE GENERAL (R21)	HYDERABAD
261	WP/2974/2017 IA 1/2017(WPMP 3499/2017)(Direction Petition)	M RAMA RAO	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA B NARAYANA REDDY (R6)	HYDERABAD
262	WP/6638/2017 IA 1/2017(WPMP 8137/2017)(Direction Petition)	M RAMGOPAL RAO	GP FOR SERVICES I	ADILABAD
263	WP/6938/2017 IA 1/2017(WPMP 8533/2017)(Direction Petition) IA 2/2017(WPMP 8534/2017)(Direction Petition)	G MADHUSUDHAN REDDY	GP FOR PROHIBITION EXCISE G RAVI MOHAN (R26) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R25) J V PRASAD (R27)	HYDERABAD

264	WP/7258/2017 IA 1/2017(WPMP 8928/2017)(Suspension Petition)	A SRINATH	THE ADVOCATE GENERAL GP FOR SERVICES I (AP) (R17) B RAJESHWAR REDDY (G.P. FOR STATE OF ANDHRA PRADESH) (R2) GP FOR HOME (AP) (R15) GP FOR SERVICES I (AP) (R6)	RANGA REDDY
265	WP/7264/2017 IA 1/2017(WPMP 8935/2017)(Suspension Petition)	A SRINATH	THE ADVOCATE GENERAL B RAJESHWAR REDDY (G.P. FOR STATE OF ANDHRA PRADESH) (R2) GP FOR SERVICES I (AP) (R16) GP FOR SERVICES I (AP) (R6)	RANGA REDDY
266	WP/7551/2017	AJAY KUMAR MADISETTY	GP FOR HOME GP FOR SERVICES I (AP) (R3) THE ADVOCATE GENERAL (R35) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R34) GP FOR SERVICES I (AP) (R33) GP FOR SERVICES I (R36) GP FOR SERVICES I (AP) (R6) GP FOR SERVICES I (AP) (R7)	HYDERABAD
267	WP/9192/2017 IA 1/2017(WPMP 11390/2017)(Stay Petition)	S V S CHOWDARY	GP FOR SCHOOL EDUCATION	RANGA REDDY
268	WP/11322/2017 IA 1/2017(WVMP 2109/2017)(Vacate Stay Petition) IA 3/2017(WPMP 14060/2017)(Direction Petition)	K RAJANNA	T V RAMANA RAO (SC FOR TSPCB) GP FOR REVENUE (R10) DEEPAK MISRA (R16) DEEPAK MISRA (R13) GP FOR MINES AND GEOLOGY (R9) GP FOR HOME (R11) YOGESH KUMAR HEROOR SARANG AFZULPURKAR (R16) YOGESH KUMAR HEROOR (R9) GP FOR FORESTS (R15) GP FOR FORESTS (R2) N ASHWANI KUMAR (R14) GP FOR MINES AND GEOLOGY (R8) R VINOD REDDY (R12)	WARANGAL
269	WP/13033/2017 IA 1/2017(WPMP 16194/2017)(Direction Petition)	KHAJA MANZOOR ALI	GP FOR HOME	HYDERABAD
270	WP/13935/2017 IA 1/2017(WPMP 17302/2017)(Suspension Petition)	VANAM VISHWANATHAM	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R14)	RANGA REDDY
271	WP/14555/2017 IA 1/2017(WVMP 4020/2017)(Vacate Stay Petition) IA 2/2017(WPMP 18024/2017)(Direction Petition)	R SAMEER AHMED	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA T SUDHAKAR REDDY(SC FOR HMWSSB) (R47) GP FOR IRRRI AND COMM AREA DEV SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R44) GP FOR ROADS BUILDINGS (R45) GP FOR IRRRI AND COMM AREA DEV (R46) A PADMA (R42) GP FOR MCPL ADMN URBAN DEV (R43) T V RAMANA RAO (SC FOR TSPCB) (R40) K SIDDHARTH RAO (R9) GP FOR PANCHAYAT RAJ RURAL DEV (R41) G NARENDER REDDY (SC FOR HMWS AND SB) (R7)	HYDERABAD
272	WP/15331/2017 IA 2/2017(WPMP 24164/2017)(Implead Petition)	N NAVEEN KUMAR	GP FOR REVENUE THE ADVOCATE GENERAL (R68) KIRAN KUMAR GATTU (R71) SHREYAS REDDY (R69) GP FOR LAW LEGISLATIVE AFFAIRS (R70) SHREYAS REDDY	HYDERABAD
273	WP/15661/2017 IA 1/2017(WPMP 19298/2017)(Fix an Early Date)	MOHAMMAD ADNAN	GP FOR ENDOWMENTS	HYDERABAD

274	WP/17635/2017 IA 1/2017(WPMP 21529/2017)(Direction Petition) WP/17671/2017	E V V S RAVI KUMAR	GP FOR MCPL ADMN URBAN DEV KADARU PRABHAKAR RAO (R3) V SATYAM REDDY (R21)	KARIMNAGAR
275	WP/17671/2017 IA 1/2017(WPMP 21586/2017)(Direction Petition)	E V V S RAVI KUMAR	GP FOR MCPL ADMN URBAN DEV KADARU PRABHAKAR RAO (R3)	KARIMNAGAR
276	WP/18626/2017 IA 1/2017(WPMP 22727/2017)(Suspension Petition)	D BALA KISHAN RAO	B RAJESHWAR REDDY (G.P. FOR STATE OF ANDHRA PRADESH) THE ADVOCATE GENERAL (R15) GP FOR SERVICES I (AP) (R13) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R14)	HYDERABAD
277	WP/19928/2017 IA 1/2017(WPMP 24375/2017)(Suspension Petition)	CH DHANAMJAYA	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
278	WP/19939/2017 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition)	M V DURGA PRASAD	GP FOR REVENUE PRABHAKAR CHIKKUDU (R572) The Tahsildar Serilingampally Mandal Ranga Reddy(PARTY IN PERSON) (R5) G U R C PRASAD (R197) PRABHAKAR CHIKKUDU (R3) SRIRAM POLALI (R4) CH CHAITANYA MITHRA (R4) ADDL ADVOCATE GENERAL (R2) G U R C PRASAD (R2) CH CHAITANYA MITHRA (R588) SRIRAM POLALI (R1) P.Venkat Reddy(PARTY IN PERSON)(R591)	RANGA REDDY
279	WP/20831/2017 IA 1/2017(WPMP 25565/2017)(Direction Petition)	NYAMATHABAD DWARKANATH	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R81) GP FOR REVENUE (R83) JUKANTI ANIL KUMAR (R80) GP FOR MEDICAL HEALTH FW (R82)	RANGA REDDY
280	WP/26679/2017 IA 1/2017(WPMP 33096/2017)(Direction Petition)	J PRABHAKAR	TADDI NAGESWARA RAO (SC FOR DR NTR UHS A.P) (R6) A PRABHAKAR RAO (R7)	HYDERABAD
281	WP/26876/2017 IA 1/2017(WPMP 33377/2017)(Direction Petition)	K RAMAMOHAN	A PRABHAKAR RAO VIVEK CHANDRA SEKHAR S (R16) GP FOR MEDICAL HEALTH FW (R17) GORANTLA SRI RANGA PUJITHA (R4)	HYDERABAD
282	WP/27586/2017 IA 1/2017(WPMP 34275/2017)(Direction Petition)	MR PRABHAKAR RAO VORUGANTI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA B G RAVINDER REDDY (R27)	RANGA REDDY
283	WP/27789/2017 IA 1/2017(WPMP 34523/2017)(Suspension Petition) IA 2/2017(WPMP 34524/2017)(Direction Petition) IA 1/2021(Fix an Early Date)	VIVEK CHANDRA SEKHAR S	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA B NARAYANA REDDY (R56) M VIJAYA KUMAR GOUD (R57) DOMINIC FERNANDES (senior standing counsel for CBIC) (R2)	HYDERABAD
284	WP/28064/2017 IA 1/2017(WPMP 34872/2017)(Direction Petition)	SARANG AFZULPURKAR	GP FOR MEDICAL HEALTH FW TADDI NAGESWARA RAO (SC FOR DR NTR UHS A.P) (R12) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R11)	RANGA REDDY
285	WP/29507/2017	DANTU VENKATA RAMANA SARMA		RANGA REDDY

286	WP/29532/2017 IA 1/2017(WPMP 36759/2017)(Direction Petition)	P NAGENDRA REDDY	A PRABHAKAR RAO	WARANGAL
287	WP/29837/2017 IA 1/2017(WPMP 37153/2017)(Direction Petition)	K NARAYANA	M RAMGOPAL RAO (SC FOR TSPSC) GP FOR SERVICES I (R25) D BALA KISHAN RAO (R27) D BALAKISHAN RAO(SC FOR TSPSC) (R26)	HYDERABAD
288	WP/32385/2017 IA 1/2017(WPMP 40281/2017)(Suspension Petition) IA 2/2017(WPMP 41297/2017)(Amendment Petition) WP/32412/2017 WP/32413/2017	K RAJANNA	GP FOR MINES AND GEOLOGY DEEPAK MISRA (R77) GP FOR REVENUE (R79) GP FOR FORESTS (R78) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R76)	WARANGAL
289	WP/32412/2017 IA 1/2017(WPMP 40313/2017)(Suspension Petition) IA 2/2017(WPMP 41298/2017)(Amendment Petition)	K RAJANNA	GP FOR MINES AND GEOLOGY GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R32) GP FOR FORESTS (R35) GP FOR REVENUE (AP) (R33) DEEPAK MISRA (R34)	WARANGAL
290	WP/32413/2017 IA 1/2017(WPMP 40314/2017)(Suspension Petition) IA 2/2017(WPMP 41299/2017)(Amendment Petition)	K RAJANNA	GP FOR MINES AND GEOLOGY GP FOR FORESTS (R27) GP FOR REVENUE (R25) DEEPAK MISRA (R26) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R24)	WARANGAL
291	WP/32828/2017 IA 1/2017(WVMP 4927/2017)(Vacate Stay Petition) IA 2/2017(WPMP 40820/2017)(Direction Petition)	NANDIGAM KRISHNA RAO	THE OFFICE OF THE LOK AYUKTA HYD. & ANR.(PARTY IN PERSON) (R85) PARTY IN PERSON	HYDERABAD
292	WP/33540/2017 IA 1/2017(WPMP 41722/2017)(Stay Petition)	Special Govt Pleader for State Tax	P SRI HARSHA REDDY GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R15)	HYDERABAD
293	WP/33741/2017 IA 1/2017(WPMP 41985/2017)(Direction Petition)	P SHASHI KIRAN	GP FOR HOME	HYDERABAD
294	WP/34085/2017 IA 1/2017(WPMP 42393/2017)(Suspension Petition) IA 1/2018(Permission Petition)	KALPANA EKBOTE	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P V MARKANDEYULU (R135) SUNDARI R PISUPATI (R136)	HYDERABAD
295	WP/34913/2017	M S N PRASAD	GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL (R13) THE ADVOCATE GENERAL (R15) GP FOR PANCHAYAT RAJ RURAL DEV (R14) GP FOR IRRIG AND COMM AREA DEV (R16)	RANGA REDDY
296	WP/35000/2017	M R K CHAKRAVARTHY	GP FOR MCPL ADMN URBAN DEV PASHAM KRISHNA REDDY (R3) ADDL ADVOCATE GENERAL (R1) GP FOR HOME (R85) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R86)	HYDERABAD
297	WP/39148/2017 IA 1/2017(WPMP 48571/2017)(Stay Petition) IA 2/2017(WPMP 48572/2017)(Dispense with Petition)	N MEHER PRASAD	ABHISHEK MAWLE J UGRANARASIMHA (R2)	HYDERABAD

298	WP/42993/2017 IA 1/2017(WPMP 53311/2017)(Direction Petition) IA 2/2017(WPMP 53312/2017)(Stay Petition) IA 1/2018(Direction Petition)	K K MAHENDER REDDY PERI PRABHAKAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA ADDL ADVOCATE GENERAL (R68) THE ADVOCATE GENERAL (R67) GP FOR REVENUE (R66)	MEDAK
299	WP/43860/2017 IA 1/2017(WPMP 54391/2017)(Stay Petition)	V VENKATA KUMAR	G KALYAN CHAKRAVARTHY GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R29) AMBADIPUDI SATYANARAYANA (R2) AMBADIPUDI SATYANARAYANA (R3) V DHARMA SURI (R30)	HYDERABAD
300	WP/44073/2017 WP/2834/2018 WP/6828/2018 WP/7126/2018 WP/11967/2016 WP/28573/2019 WP/40484/2017	K DURGA PRASAD	ADDL ADVOCATE GENERAL	WARANGAL
301	WP/11967/2016 IA 1/2016(WPMP 15026/2016)(Suspension Petition) IA 2/2016(WPMP 30396/2016)(Permission Petition)	B CHANDRASEN REDDY	GP FOR MINES AND GEOLOGY GP FOR REVENUE (R8) ADDL ADVOCATE GENERAL (R9)	MAHABUBNAGAR
302	WP/40484/2017 IA 1/2017(WPMP 50237/2017)(Direction Petition) IA 2/2017(WPMP 50238/2017)(Suspension Petition)	K DURGA PRASAD	GP FOR MINES AND GEOLOGY GP FOR HOME (R14) GP FOR REVENUE (R13) ADDL ADVOCATE GENERAL (R16) GADDAM SRINIVAS (R15)	KHAMMAM
303	WP/2834/2018 IA 1/2018(Suspension Petition) IA 2/2018(Direction Petition)	K DURGA PRASAD	ADDL ADVOCATE GENERAL GADDAM SRINIVAS (R4)	KHAMMAM
304	WP/6828/2018 IA 1/2018(Suspension Petition) IA 2/2018(Direction Petition)	K DURGA PRASAD	ADDL ADVOCATE GENERAL	KHAMMAM
305	WP/7126/2018 IA 1/2018(Suspension Petition) IA 2/2018(Direction Petition)	K DURGA PRASAD	ADDL ADVOCATE GENERAL GP FOR REVENUE (R2) GP FOR REVENUE (R4)	WARANGAL
306	WP/28573/2019 IA 1/2019(Suspension Petition)	CHANDRASEN LAW OFFICES	GP FOR INDUSTRIES COMMERCE GP FOR REVENUE (R4)	MAHABUBNAGAR
307	WP/44280/2017 IA 1/2017(WPMP 54890/2017)(Direction Petition)	KARUNAKAR REDDY	VEDULA CHITRALEKHA	RANGA REDDY
308	WP/45123/2017 IA 1/2017(Suspension Petition) IA 1/2019(Vacate Stay Petition)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	K MAMATA	-

309	WP(PIL)/69/2018 IA 1/2018(Direction Petition) IA 1/2019(Direction Petition) IA 1/2021(Receive Additional Material Papers)	S CHANDRASEKHAR	GP FOR REVENUE M/S BHARADWAJ ASSOCIATES (R10) T SRUJAN KUMAR REDDY SC FOR CBI (R14) SANNAPANENI LOHIT (R16) VEDULA CHITRALEKHA (R11) GP FOR MCPL ADMN URBAN DEV (R2) SANNAPANENI LOHIT (R13) N PRAVEEN KUMAR (R7) WP 14408 OF 2004 ALONG WITH ORIGINAL ORDER DT.27.10.2004 IS PUT UP FOR YOUR LORDSHIPS KIND PERUSAL...	ADILABAD
310	WP(PIL)/146/2018 IA 1/2018(Direction Petition) IA 2/2018(Implead Petition) IA 1/2019(Implead Petition) IA 2/2019(Additional Material Petition)	K V RAJASREE	ADDL ADVOCATE GENERAL GP FOR HIGHER EDUCATION (R2) PRABHAKAR CHIKKUDU GP FOR SCHOOL EDUCATION (R1) A VENKAT LAXMA REDDY (R3) ::	KARIMNAGAR
311	WP(PIL)/183/2018 IA 1/2018(Direction Petition)	NAZIR AHMED KHAN	GP FOR INDUSTRIES COMMERCE T SREEDHAR (R14) B MAHENDER REDDY (R10) T SREEDHAR (R9) T SREEDHAR (R8) ADDL ADVOCATE GENERAL (R3) P GIRI KRISHNA (R15) GP FOR GENERAL ADMINISTRATION (R2) R10 R11 R12 R13 R14 UNSERVED ,::	KARIMNAGAR
312	WP/2767/2018 IA 1/2018(Suspension Petition)	PINGALI LAKSHMI	P PRABHAKAR REDDY (R2)	WARANGAL
313	WP/6055/2018 IA 1/2018(Direction Petition) IA 2/2018(Direction Petition)	D RAMAKRISHNA	GP FOR IRRI AND COMM AREA DEV KARTHIK RAMANA PUTTAMREDDY (R5) PRANAV MUNIGELA (ADDL SC FOR TSPCB) (R9) PRANAV MUNIGELA (ADDL SC FOR TSPCB) (R8) R6 UNSERVED ,::	MEDAK
314	WP/8324/2018 IA 1/2019(Vacate Stay Petition)	RAMESH BURA	THE ADVOCATE GENERAL GP FOR REVENUE (R2) GP FOR IRRI AND COMM AREA DEV (R3)	KARIMNAGAR
315	WP/10512/2018	SRINIVASA RAO MADIRAJU	GP FOR PANCHAYAT RAJ RURAL DEV	RANGA REDDY
316	WP/12520/2018 IA 1/2018(Direction Petition) IA 1/2023(Fix an Early Date)	AFSAR JAHAN	GP FOR INDUSTRIES COMMERCE	RANGA REDDY
317	WP/14276/2018 IA 1/2018(Stay Petition)	K SIDDHARTH RAO	GP FOR ENERGY (AP) M RAVINDRA (SC FOR APEPDCL) (R4) ZAKIR ALI DANISH (SC FOR TSNPDCL) (R7) SRINIVASA RAO PUTLURI (R2) N SIVA REDDY(SC FOR APTRANSCO) (R5) R VINOD REDDY(SC FOR TSTRANSCO) (R6)	HYDERABAD
318	WP/14299/2018 IA 1/2018(Suspension Petition)	JAKKULA SRIDHAR	GP FOR SCHOOL EDUCATION C MALLESH RAO (R5) ADDL ADVOCATE GENERAL (R1) K RAMAKANTH REDDY (R3) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4)	HYDERABAD
319	WP/22043/2018 IA 1/2018(Stay Petition)	NAYAKAWADI RAMESH	A VENKATA RAMANA GP FOR ANIMAL HUSBANDARY (R3) RAMA MOHAN RAO KOTHA (R2) SARDEVABHATLA VASUDEV (R5) GP FOR ANIMAL HUSBANDARY (AP) (R4) GP FOR SERVICES III (R1)	HYDERABAD

320	WP/25305/2018 IA 1/2018(Direction Petition) IA 1/2023(L R Petition) WP/23888/2019	M R S SRINIVAS	GP FOR REVENUE GP FOR LAND ACQUISITION (R4) ADDL ADVOCATE GENERAL (R2)	ADILABAD
321	WP/23888/2019 IA 1/2019(Direction Petition)	M R S SRINIVAS	GP FOR REVENUE GP FOR LAND ACQUISITION (R4)	ADILABAD
322	WP/27393/2018 IA 1/2018(Stay Petition) IA 2/2018(Direction Petition) IA 1/2019(Additional Affidavit) IA 1/2021(Direction Petition) IA 2/2021(Fix an Early Date)	M P K ADITYA CH SIDDHARTHA SARMA P V KRISHNAIAH	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA K UDAYA SRI (R8) K UDAYA SRI (R11) S HARINATH REDDY(SC FOR AP S IIRRI DEV COR) (R7) ADDL ADVOCATE GENERAL (R1) GP FOR GENERAL ADMINISTRATION (R6) B RAJESHWAR REDDY (G.P. FOR STATE OF ANDHRA PRADESH) (R4) K UDAYA SRI (R10) K UDAYA SRI (R9) B RAJESHWAR REDDY (G.P. FOR STATE OF ANDHRA PRADESH) (R5) PRABHAKAR SRIPADA (R2)	HYDERABAD
323	WP/32884/2018 IA 1/2018(Direction Petition) IA 2/2018(Direction Petition) IA 3/2018(Direction Petition) IA 4/2018(Direction Petition) IA 5/2018(Stay Petition) IA 1/2023(Fix an Early Date)	UNNAM MURALIDHAR RAO	GP FOR MCPL ADMN URBAN DEV GP FOR FINANCE PLANNING (R2) GP FOR FINANCE PLANNING (R4) Y RAMA RAO(SC FOR HMDA) (R3)	RANGA REDDY
324	WP/46629/2018	KARAN TALWAR	B NARASIMHA SARMA M V J K KUMAR (SR SC FOR CEC SER TAX) (R1)	HYDERABAD
325	CCCA/376/2019 IA 1/2019(Condone Delay in Rep) IA 2/2019(Injunction Petition) IA 1/2020(Amendment Petition) IA 2/2020(-) WP/3449/2020 WP/3450/2020 WP/11445/2020 WP(PIL)/131/2020	GP FOR APPEALS	Memo filed towards proof of service vide USR No. 2521/20 RR:1 to4: Notice sent not yet retd.	HYDERABAD
326	WP(PIL)/131/2020 IA 1/2020(Direction Petition) IA 2/2020(Direction Petition) IA 4/2020(Implead Petition) IA 1/2022(Fix an Early Date)	P S P SURESH KUMAR	GP FOR ENDOWMENTS THE ADVOCATE GENERAL (R2) GP FOR ARBITRATION (R3)	HYDERABAD
327	WP/3449/2020 IA 1/2020(Stay Petition)	SURESH SHIV SAGAR	GP FOR REVENUE GP FOR ARBITRATION (R2)	HYDERABAD
328	WP/3450/2020 IA 1/2020(Direction Petition)	SURESH SHIV SAGAR	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R4) K ANTHONY REDDY (R6) GP FOR ARBITRATION (R3)	HYDERABAD
329	WP/11445/2020 IA 1/2020(Direction Petition)	SURESH SHIV SAGAR	GP FOR REVENUE GP FOR STAMPS AND REGISTRATION (R5) GP FOR ARBITRATION (R2)	HYDERABAD
330	WP/7272/2019 IA 1/2020(Vacate Stay Petition)	A JAGAN	GP FOR REVENUE R2 R3 R5 R7 UNSERVED ,::	RANGA REDDY
331	WP/12009/2019	M/S BHARADWAJ ASSOCIATES	BATHULA RAJ KIRAN (SC FOR LIC) SRINIVAS CHITTURU (R2)	HYDERABAD
332	ITTA/89/2021	ANJALI AGARWAL	VIJHAY K PUNNA (SENIOR SC FOR ITD) Additional Material Paper filed vide USR No.55147 dated 24-06-2024	HYDERABAD

333	WP/24123/2022 IA 1/2022(Stay Petition) IA 2/2022(Vacate Stay Petition) IA 1/2024(Vacate Stay Petition)	KAILASH NATH P S S	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA G KALYAN CHAKRAVARTHY (R5) KRISHNA C V GRANDHI PEARL LAW ASSOCIATES (R3) G KALYAN CHAKRAVARTHY	HYDERABAD
334	WP/31957/2022 IA 1/2022(Suspension Petition) WP/31958/2022	VEDULA CHITRALEKHA	B NARAYAN REDDY ANIL PRASAD TIWARI (SC FOR ED) (R2)	HYDERABAD
335	WP/31958/2022 IA 1/2022(Suspension Petition)	VEDULA CHITRALEKHA	B NARASIMHA SARMA V RAM KRISHNA REDDY (SC FOR ED) (R2)	HYDERABAD
336	WP/38812/2022 IA 1/2022(Stay Petition) IA 1/2023(Implead Petition)	RAJESH MADDY	T SUHASINI DAMA SAICHAND GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R2)	HYDERABAD
337	WP/42853/2022 IA 1/2022(Suspension Petition) IA 2/2022(Direction Petition) IA 3/2022(Implead Petition) IA 1/2023(Suspension Petition) IA 2/2023(Modification) IA 3/2023(For Being Mentioned) WP/13940/2023 WP/13976/2023 WP/14011/2023 WP/42762/2022 WP/42920/2022 WP/43058/2022	D SRINIVAS PRASAD	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA NARESH REDDY CHINNOLLA A PRABHAKAR RAO (R5) GP FOR MEDICAL HEALTH FW (R2) GORANTLA SRI RANGA PUJITHA (R3)	SANGAREDDY
338	WP/42762/2022 IA 1/2022(Suspension Petition)	P S RAJASEKHAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GP FOR MEDICAL HEALTH FW (R4) A PRABHAKAR RAO (R5) GORANTLA SRI RANGA PUJITHA (R2) GORANTLA SRI RANGA PUJITHA (R3)	HYDERABAD
339	WP/42920/2022 IA 1/2022(Suspension Petition) IA 2/2022(Suspension Petition) IA 3/2022(Direction Petition) IA 4/2022(Implead Petition) IA 1/2023(For Being Mentioned) IA 2/2023(Modification) IA 3/2023(Fix an Early Date)	Dr.VENKAT REDDY DONTI REDDY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA NARESH REDDY CHINNOLLA GP FOR MEDICAL HEALTH FW (R4) GORANTLA SRI RANGA PUJITHA (R2)	WARANGAL
340	WP/43058/2022 IA 1/2022(Suspension Petition)	CHALLA GUNARANJAN	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GORANTLA SRI RANGA PUJITHA (R5) A PRABHAKAR RAO (R3) GP FOR MEDICAL HEALTH FW (R2)	HYDERABAD
341	WP/13940/2023 IA 1/2023(Direction Petition)	CHALLA GUNARANJAN	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GORANTLA SRI RANGA PUJITHA (R5) A PRABHAKAR RAO (R3) GORANTLA SRI RANGA PUJITHA (R4) GP FOR MEDICAL HEALTH FW (R2)	HYDERABAD
342	WP/13976/2023 IA 1/2023(Direction Petition)	CHALLA GUNARANJAN	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GORANTLA SRI RANGA PUJITHA (R5) A PRABHAKAR RAO (R3) GORANTLA SRI RANGA PUJITHA (R4) GP FOR MEDICAL HEALTH FW (R2)	HYDERABAD

343	WP/14011/2023 IA 1/2023(Direction Petition)	CHALLA GUNARANJAN	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA GORANTLA SRI RANGA PUJITHA (R5) A PRABHAKAR RAO (R3) GORANTLA SRI RANGA PUJITHA (R4) GP FOR MEDICAL HEALTH FW (R2)	HYDERABAD
344	WP/45761/2022 IA 1/2022(Suspension Petition) IA 1/2023(Direction Petition)	Sanjay Agarwal(PARTY IN PERSON)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA ANIL PRASAD TIWARI (SC FOR ED) (R2) - (R3)	HYDERABAD
345	WP/46912/2022 IA 1/2022(Suspension Petition) WP/607/2023	D NARENDAR NAIK	ADDL ADVOCATE GENERAL G NARENDER REDDY (SC FOR HMWS AND SB) (R3)	KHAMMAM
346	WP/607/2023 IA 1/2023(Suspension Petition)	D NARENDAR NAIK	ADDL ADVOCATE GENERAL B RAMULU (SC FOR STATE MINERAL DEVPT) (R2)	HYDERABAD
347	WP(PIL)/17/2023 IA 1/2023(Stay Petition) IA 2/2023(Direction Petition) WP/4900/2023 WP/43169/2022	K RAVI MAHENDER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR SCHOOL EDUCATION (R2) GP FOR REVENUE (R3) ASADULLA SHAREEF (R7) R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R6)	KAMAREDDY
348	WP/43169/2022 IA 1/2022(Suspension Petition) IA 1/2023(Implead Petition) IA 2/2023(Vacate Stay Petition)	ASADULLA SHAREEF	GP FOR PANCHAYAT RAJ RURAL DEV R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R5) K RAVI MAHENDER R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R2)	KAMAREDDY
349	WP/4900/2023 IA 1/2023(Stay Petition) IA 2/2023(Vacate Stay Petition) IA 3/2023(Vacate Stay Petition)	ASADULLA SHAREEF	GP FOR PANCHAYAT RAJ RURAL DEV K SARALA MAHENDER REDDY (R7) K SARALA MAHENDER REDDY (R10) R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R6) K SARALA MAHENDER REDDY K SARALA MAHENDER REDDY (R9)	KAMAREDDY
350	ITTA/73/2023	VEDULA CHITRALEKHA	P MURALI KRISHNA SR-unserved	HYDERABAD
351	ITTA/93/2023	A V A SIVA KARTIKEYA	VIJHAY K PUNNA (SENIOR SC FOR ITD) SR -App. J.VPrasad Advocate -23671 vide Memo of App. vide USR NO. 110624 dated 13.11.2024	RANGA REDDY
352	ITTA/95/2023 ITTA/103/2023	J V PRASAD (Sr. SC FOR INCOME TAX)	DUNDU MANMOHAN	HYDERABAD
353	ITTA/103/2023 IA 1/2023(Condone Delay in Rep)	J V PRASAD (SC FOR INCOME TAX)	DUNDU MANMOHAN	HYDERABAD
354	ITTA/105/2023	DUNDU MANMOHAN	J V PRASAD (SC FOR INCOME TAX)	HYDERABAD
355	CMA/518/2023	MADISHETTY RAMU	KUNAPA REDDY RITESH SURYA PREETHAM SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	MAHABUBNAGAR
356	WP/5595/2023 IA 1/2023(Suspension Petition) IA 1/2024(Direction Petition) IA 2/2024(Receive Additional Material Papers)	MOHAMMED AAMERUDDIN	V DYUMANI	HYDERABAD
357	WP/22554/2023 IA 1/2023(Stay Petition) IA 1/2024(Fix an Early Date)	SATHAKARNI K	GP FOR REVENUE LINGAMPELLY RAVINDER (R4) KRISHNA MOHAN SIKHARAM (R7) LINGAMPELLY RAVINDER (R3)	HYDERABAD

358	WP/14351/2024 IA 1/2024(Suspension Petition) IA 2/2024(Dispense with Petition) WP/12412/2024	T VIDYA RANI (SC FOR BOI)	KOTHAPALLI SAI SRI HARSHA CH LAXMI CHAYA (R2)	HYDERABAD
359	WP/12412/2024 IA 2/2024(Stay Petition)	CH LAXMI CHAYA	KOTHAPALLI SAI SRI HARSHA T VIDYA RANI (SC FOR BOI) (R2)	HYDERABAD
360	WP/15056/2024 IA 1/2015(PILMP 348/2015)(Suspension Petition)	GODA RAMALAKSHMI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	KHAMMAM

COURT NO. 1
THE HONOURABLE THE CHIEF JUSTICE
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO

To be heard on Monday the 18th day of November 2024 AT 10:30 AM - HYBRID MODE

(SUPPLEMENTARY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>				
1	ITTA/138/2007	J V PRASAD (Sr. SC FOR INCOME TAX)	CH PUSHYAM KIRAN Memo of Judgements file vie USR No. 73086 dated 03.08.2024	HYDERABAD
2	CRP/3314/2024 IA 2/2024(Stay Petition) CRP/3315/2024 CRP/3316/2024 CRP/3552/2024 CRP/3553/2024	R A ACHUTHANAND	SRINIVAS VELAGAPUDI MEMO FILED VIDE USR NO.80327/24 DT 22/8/2024 . MEMO FILED VIDE USR 86260 OF 2024 ALONG WITH POSTAL RECEIPT DT 6/9/24.	HYDERABAD
3	CRP/3315/2024 IA 2/2024(Stay Petition)	R A ACHUTHANAND	SRINIVAS VELAGAPUDI MEMO FILED VIDE USR NO 80325/24 DT 22/08/24 MEMO FILED VIDE USR NO 86257/24 DT 6/9/24 ALONG WITH POSTAL RECEIPT	HYDERABAD
4	CRP/3316/2024 IA 2/2024(Suspension Petition)	R A ACHUTHANAND	SRINIVAS VELAGAPUDI MEMO FILED VIDE USR 86264 OF 2024	HYDERABAD
5	CRP/3552/2024 IA 2/2024(Suspension Petition)	R A ACHUTHANAND	SRINIVAS VELAGAPUDI (R2) SRINIVAS VELAGAPUDI (R3) R1 DIED VIDE C.T. PER LRS R2 AND 3, RR2 AND 3 APP	HYDERABAD
6	CRP/3553/2024 IA 2/2024(Stay Petition)	R A ACHUTHANAND	SRINIVAS VELAGAPUDI (R2) SRINIVAS VELAGAPUDI (R3) R1 DIED VIDE C.T, RR2 AND 3 APP	HYDERABAD